

खान के निर्माण और समान क्षमता के सांद्रक संयंत्र की स्थापना का काम सितम्बर, 1981 तक पूरा हो जाने की आशा है। खान और सांद्रक संयंत्र की क्षमता सितम्बर, 1983 तक 20 लाख टन वार्षिक हो जाने की आशा है। नियमित संचालन के प्रथम वर्ष अर्थात् 1982-83 से परियोजना द्वारा लाभ कमाए जाने की आशा है। लेकिन यह योजना आयोग द्वारा आवश्यक धन के विनिधान पर निर्भर होगा।

(ख) बंजर नदी योजना का निर्माण काम शुरू होने की तारीख से 3 साल की अवधि में पूरा हो जाने की आशा है। इस योजना से मालंजखंड ताम्र परियोजना को रोजाना 50 लाख गैलन पानी मिलेगा।

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(ग) मालंजखंड ताम्र परियोजना के लिए व्यापक परियोजना रिपोर्ट एक सोवियत सलाहकार फर्म ने तैयार की थी। इस परियोजना के कार्यान्वयन के लिए सोवियत सरकार से कोई अन्य विशेष तकनीकी या आर्थिक सहायता लेने का प्रस्ताव नहीं है।

Annual Conference of Indian Psychiatrists Society

398. SHRI D. B. CHANDRA GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some recommendations have been made by the 30th Annual Conference, of the Indian Psychiatrists Society, inaugurated by the Prime Minister, to discuss alcoholism and the urgent need of replacing the Indian Lunacy Act of 1912 to provide better and immediate treatment to mental patients; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Limit on Telephone calls of Ministers

399. SHRI SHIV SAMPATI RAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a limit on the number of calls from telephones installed at the residences of Ministers;

(b) if so, the particulars thereof;

(c) if not, the particular reasons therefor; and

(d) whether it is now proposed to limit the number of calls from the telephones installed at the residences of ministers and if so, from when?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir.

(b) Question does not arise.

(c) P&T does not put a limit on calls made by any subscriber. Calls in excess of the normal free limit are charged for by the Posts and Telegraphs.

(d) No Sir.

हंगरी और ईरान के सहयोग से उड़ीसा में एल्यूमिनियम संयंत्र

400. श्री राजेन्द्र कुमार शर्मा : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हंगरी और ईरान के सहयोग से उड़ीसा राज्य में एल्यूमिनियम संयंत्र स्थापित किये जाने का विचार है ;

(ख) क्या मेटालर्जिकल एंड इंजीनियरिंग के सलबेटिव कंपनी लिमिटेड ने इस प्रयोजन के लिये परियोजना प्रतिवेदन तैयार किया है ; और

(ग) यदि हां, तो उक्त संयंत्र किस स्थान पर लगाया जायेगा और यह कब तक चालू हो जायेगा ;

इस्यार्त और खान मंत्रालय में राज्य मंत्री (श्री करिया मुण्डा) : (क) से (ग) . मेटालर्जिकल एंड इंजीनियरिंग कंसल्टेंट (इंडिय) लि० ने उड़ीसा राज्य में अल्यूमिना संयंत्र हेतु एक साध्यता पूर्व रिपोर्ट प्रस्तुत की है । प्रमुख अल्यूमिनियम उत्पादकों के साथ दीर्घकालिक क्रय प्रबंध सुनिश्चित करने और संयंत्र स्थापना के लिए अपेक्षित धन की प्राप्ति के लिए फ्रांस के गैसर्स अल्यूमिनियम पैचीनी से कहा गया है कि वे उड़ीसा के पोटंगी पंचाटमाली क्षेत्र के बाक्साइड भंडारों पर आधारित निर्यात प्रधान अल्यूमिना-अल्यूमिनियम संयंत्र के बारे में एक बैंक ग्रहण साध्यता रिपोर्ट तैयार करें ।

ईरान ने तथा कुछ अन्य देशों ने भी, दीर्घकालिक आधार पर अल्यूमिना की खरीद की रुचि जाहिर की है और प्रोजेक्ट की स्थापना हेतु वित्तीय सहायता प्राप्ति की संभावना परियोजना की साध्यता पर निर्भर होगी । ऐसी स्थिति में फिलहाल हंगरी से सहयोग लेने का विचार नहीं है तथा कारखाने के स्थान और अन्य व्यौरों का निर्णय मैसर्स अल्यूमिनियम पैचीनी द्वारा शुरू किए जाने वाले अध्ययन के बाद किया जाएगा ।

Assistance to a foreign Minister for conversion of demonetised Currency

401. SHRI K. T. KOSALRAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any senior official in the Ministry of External Affairs as-

isted any foreign Minister in Delhi in conversion surrender of high denomination currency notes which were demonetised on January 16, 1978;

(b) the reasons for such intervention by the Ministry of External Affairs; and

(c) whether the spouse of the concerned official travelled recently on diplomatic passport to a gulf country in violation of the rules?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No one in the Ministry of External Affairs assisted any Foreign Minister in Delhi for conversion of high denomination currency notes. However, a foreign Envoy in Delhi did approach the Ministry for assistance in two cases, one involving bills of Rs. 1,000/- each, brought in by a national of his country by a foreign exchange Bank draft which were converted into Indian currency in bills of the denomination of Rs. 1,000/- each by a bank in Bombay, and the other in which the same Mission stated that they had collected consular fees in notes of the denomination of Rs. 1,000 each.

It is the function of the Ministry of External Affairs to serve as a channel of communication for foreign missions resident in India and extend assistance to them in accordance with normal international practice. The seal of the foreign mission and the signatures of the Envoy were, therefore, duly attested by the Ministry of External Affairs in the applications submitted by the mission for conversion of these notes.

(c) The wife of the concerned official did not travel to a Gulf country on a diplomatic passport, but on an ordinary passport.